

NOTIFICATION No. 4 / 2019

I

The Government in G.O.Ms.No.939, Home (Courts-III) Department, dated 26.12.2016 have issued orders for the constitution of Additional District Munsif Court at Denkanikotai, in the cadre of Civil Judge.

Tmt. M.Mekala Mythili, District Munsif-cum- Judicial Magistrate, Denkanikotai, is transferred and posted as Additional District Munsif, Denkanikotai, in the aforesaid newly sanctioned Court.

II

The Government in G.O.Ms.No.298, Home (Courts-II) Department, dated 05.04.2017 have issued orders for the constitution of Additional Mahila Court at Krishnagiri, in the cadre of Civil Judge.

Thiru. N.S.Jayaprakash, Judicial Magistrate No.II at Krishnagiri, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Krishnagiri, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 03.01.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

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